

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 06/2012**

In the matter of:

Manoj Mishra

.....Applicant

Versus

Union of India & ors.

.....Respondent(s)

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Filed by:

(Delhi Pollution Control Committee)

Respondent

New Delhi:

Dated: 10.12.2019

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**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

Original Application No 06/2012

In the matter of:

Manoj Mishra

Applicant

Versus

Union of India & Ors.

Respondent(s)

**ACTION TAKEN REPORT OF DELHI POLLUTION CONTROL
COMMITTEE (DPCC) IN COMPLIANCE OF ORDER DATED 11.09.2019.**

MOST RESPECTFULLY SHOWETH :

1. That the afore-cited matter relates to review of progress in execution of directions in the judgment of the Tribunal dated 13.01.2015. In the said judgment, the Tribunal dealt with the issue of control of pollution and rejuvenation of River Yamuna in Delhi.
2. That the Hon'ble Tribunal referring the Action Plan and Interim Reports of Yamuna Pollution Monitoring Committee vide order dated 11.09.2019 has given various directions in respect of NCT of Delhi including directions to Delhi Pollution Control Committee (DPCC).
3. That the Action Taken Report of DPCC with respect to the concerning directions given by Hon'ble Tribunal in the said order are as follows :

(I) Directions of Hon'ble Tribunal at Para 12 at page 28 of the order :

“..... Pollution load at entry and exist point of each concerned State may or at entry points of each drains need to be recorded periodically. The Chief Secretaries of Delhi, Haryana and U.P. may furnish action taken reports in this regard at the time of their personal appearance before this Tribunal in O.A. 606/2018”.

Action Taken Report :

To check the pollution load in the drains entering Delhi from Haryana and Uttar Pradesh samples were taken and flow of the drains was measured in November, 2019. Pollution load (BOD load) calculated based on the analysis reports and flow measurement in respect of following drains is given in the Table annexed as **Annexure- 1.**

S. No.	Name of Drain
1	Indrapuri Drain (Loni , UP)
2	Banthala Drain (Loni , UP)
3	Sahibabad Drain (UP)
4	Drain No. 6 (Sonipat Border, Haryana)
5	Badshahpur Drain [coming from Gurugram (L - III), Haryana & falling into Najafgarh Jheel (Haryana Drain)]
6	Leg – II (L-II) Drain [coming from Dharampur, Gurugram (Haryana Border)]
7	Leg – I (L-I) Drain [coming from Bajgera, Palam Vihar]

Water Laboratory of DPCC is carrying out Water Quality Monitoring of the 24 major drains [including 2 Drains (Sahibabad Drain & Indrapuri Drain) coming from UP] on monthly basis before their outfall into river Yamuna .

(II) Directions of Hon’ble Tribunal at Para 15 (i) (a) at page 30 of the order

“(i) Environmental Flow:

(a) The impact on ground water regime due to pilot project may be monitored by CPCB, DPCC and CGWA.....”.

Action Taken Report :

Central Pollution Control Board (CPCB) convened a meeting on 21.11.2019 with the officials of CGWB & DPCC for compliance of the said directions of the Hon’ble Tribunal. A report of Irrigation and Flood Control Department (I&FCD) of Govt. of NCT of Delhi with respect to creation of artificial recharge pond on the bank of river Yamuna within Delhi jurisdiction near Sungarpur village for recharge of ground water was circulated to CPCB, DPCC & CGWB. It was opined that aforesaid issue needs critical examination before arriving possible conclusion.

It was decided in the meeting that a Committee comprising CPCB, DPCC & CGWB to monitor the Pilot Project undertaken by Irrigation and Flood Control Department, Delhi to assess impact on ground water regime in the vicinity of the study area. The Committee decided to visit the project site to understand physically the work under taken or undergoing at Sungarpur village for assessment of recharge of ground water. It was also decided to invite Irrigation and Flood Control Department to present outcome of project before the Committee , to understand the proposal and to clarify issues specially on estimation of quantum of ground water recharge in the vicinity of the artificial recharge pond.

The Committee is of the view that there is a need for assessment for longer period for assessment of seasonal variation in the ground water recharge in the vicinity of the artificial recharge pond for arriving at factual conclusions. If, required , Committee may take the help of Expert Institutions like NGRI, NIH etc. Minutes of the said meeting of CPCB held on 21.11.2019 is annexed as Annexure- 2.

(III) Directions of Hon’ble Tribunal at Para 15 (iii) at page 32 of the order

“ (iii) Quality of River Water

Monthly reports on the water quality be furnished by DPCC to the Monitoring Committee which must also contain data on faecal coliform and till the time DPCC establishes its own laboratory network, the samples may be got analyzed either from CPCB laboratory or other accredited laboratory with respect to aforesaid parameter. Such reports must be placed on the website of DPCC and CPCB. For failure to comply with this direction, DPCC will be liable to pay environment compensation of Rs. 2 lakh per month to CPCB for restoration of environment with effect from 01.10.2019. The amount can be recovered from the erring officers apart from appropriate entries in their service records.”

Action Taken Report :

DPCC is carrying out water quality monitoring of River Yamuna at 9 locations for the parameters pH, BOD, COD & DO on monthly basis. DPCC got analyzed Total Coliform in the month of September, 2019 from FICCI Laboratory , Total

Coliform & Faecal Coliform in the month of October, 2019 from FICCI Laboratory and Faecal Coliform in the month of November, 2019 from CPCB. Monthly reports on the water quality of river Yamuna are being sent to Yamuna Pollution Monitoring Committee (YPMC).

DPCC is under the process of developing its own facility for analysis of Bacteriological Parameters including Faecal Coliform and the same is expected to be developed by 31.03.2020.

Water quality monitoring reports of river Yamuna are being placed on the website of DPCC and link has been given to CPCB.

Analysis Reports of the water quality of river Yamuna for the months of September, 2019, October,2019 and November,2019 are collectively annexed as **Annexure- 3.**

Besides above , it is also informed that Online Monitoring System at Wazirabad and Okhla were taken over from Central Pollution Control Board w.e.f 15.02.2019 and Delhi Jal Board has been given link to receive the data.

As per the directions of Yamuna Pollution Monitoring Committee, Online Monitoring System for measuring the concentration of Ammonia in Yamuna river at Palla has been installed.

(IV) Directions of Hon'ble Tribunal at Para 15 (vii) at page 37 of the order

“ (vii) Industrial Pollution:

(a) DPCC is directed to continue with the survey and monitoring of industries both in confirming and nonconforming areas and take action in accordance with law against polluting units and file report of action three months besides recovery of EC. In case of non-compliance Delhi Govt will be liable to pay Rs. 5 lakh per month from 01.01.2020.

Action Taken Report :

DPCC is taking action against the violating Industries/ Units including Water Polluting Industries / Units and imposes Environmental Compensation (EC) on the Polluter Pays Principle. Action taken by DPCC

against the Industries / Units and Environmental Compensation (EC) imposed was informed to the Hon'ble Tribunal vide Action Taken Report filed before the Tribunal on 01.08.2019.

List of 164 Polluting Industries / Units in Conforming Areas against which Action Taken by DPCC in the Period 01.09.2019 to 30.11.2019 is annexed as **Annexure- 4.**

List of 32 Polluting Industries / Units in Non Conforming Areas against which Action Taken by DPCC in the Period 01.09.2019 to 30.11.2019 is annexed as **Annexure- 5.**

Brief of Action Taken by DPCC against the total 196 Polluting Industries / Units in Conforming Areas / Non Conforming Areas in the Period 01.09.2019 to 30.11.2019 is annexed as **Annexure- 6.**

In the period of 01.09.2019 to 30.11.2019 , DPCC has issued 80 Show Cause Notices u/s 31(A) of Air Act / 33(A) of Water Act / 5 of EP Act to the Industries/Units (including 28 Show Cause Notices u/s 33(A) of Water Act).

In the period of 01.09.2019 to 30.11.2019 , DPCC has issued 282 Closure Directions u/s 31(A) of Air Act / 33(A) of Water Act / 5 of EP Act to the Industries/Units (including 135 Closure Directions u/s 33(A) of Water Act).

In the period of 01.09.2019 to 30.11.2019 Environmental Compensation of Rs 44. 89 Crores [Conforming Areas – Rs 39.28 Crores & Non Conforming Areas–Rs. 5.61 Crores] was imposed and Rs 51.12 Lakh has been received [Conforming Areas – Rs 49.12 Lakh & Non Conforming Areas– Rs. 2 Lakh] from the Polluting Industries / Units in Conforming & Non Conforming Areas as mentioned in **Annexure- 6** above.

It is informed that Delhi State Industrial and Infrastructure Development Corporation (DSIIDC) is carrying out survey of the Industries located in 28 approved Industrial Areas / Estates in Delhi. Survey of 17 approved Industrial Areas / Estates connected to 13 CETPs and 10 approved Industrial Areas / Estates not having CETPs have been completed by DSIIDC. Survey in the 11th Industrial Estate not having CETP is continuing and expected to

be completed soon. DSIIDC has taken action against the defaulting industries and imposed Environmental Compensation.

Yamuna Pollution Monitoring Committee (YPMC) vide letter dated 02.12.2019 has directed DSIIDC to compile and furnish information on the total number of industries surveyed and the action taken by DSIIDC including levying of Environmental Compensation(EC) and realization of EC .

Regarding Action against the Industries in Non-Conforming Areas:

Hon'ble Supreme Court vide judgment dated 07.05.2004 in WP (C) 4677 of 1985 and 98 / 2000, M.C. Mehta Vs. UOI & Ors has directed that All Industrial Units that have come up in Residential / Non-conforming areas in Delhi on or after 1st August, 1990 shall close down and stop operating as per the schedule given in the said order.

Hon'ble Supreme Court vide said Judgment also appointed a Monitoring Committee comprising (i) Chief Secretary of Delhi (ii) Commissioner of Police, Delhi (iii) Commissioner, Municipal Corporation of Delhi (iv) Vice – Chairman of Delhi Development Authority and made this Committee responsible for stoppage of illegal industrial activity.

Following decisions were taken in the meeting of Chief Secretary, Govt of NCT of Delhi held on 13.09.2018 for effective implementation of said order dated 07.05.2004 of Hon'ble Supreme Court :

(i) That, **In Step- 1**, the Municipal Corporations will ensure that the industrial units under their respective jurisdiction out of the list of 21960 industrial units (list already sent to Municipal Corporations) who have been allotted alternate industrial plots under the Relocation Scheme are closed, if they have not closed down operations. Sealing of premises, disconnection of electricity and water supply should also be ensured where ever required. The process should be completed within 15 days.

(ii) That, **In Step-2**, the Municipal Corporations are required to identify the premises of applicants numbering 51837 less 21960 successful allottees under their respective areas who had applied for allotment of alternate plots under the Relocation Scheme and will ensure that no impermissible industrial activity is carried out from such premises. The list of 51837 industries has already been provided to the Municipal Corporations.

(iii) That, **In Step-3**, the Municipal Corporations and the Delhi Development Authority will carry out a comprehensive mapping/ survey to find out details of industries functioning without obtaining proper municipal license in respect of their respective jurisdiction within a period of 2 months. Once the non- permitted industries are identified during the mapping/survey, notices to close down the industrial activities be issued and effective closure including disconnection of water supply and electricity connection be carried out within 30 days of such detection.

Step-1 and Step- 2 have been completed and action under Step-3 is under progress.

It is informed that DPCC grants Consent to the units in the Approved Industrial Areas / Units Operating in conformity w.r.t MPD 2021 only.

(V) Directions of Hon'ble Tribunal at Para 15 (ix) at page 39 of the order

“(ix) Online Monitoring of STPs and CETPs

Regular calibration of OLMS in Sewage Treatment Plants and CETPs to validate sensor results with lab results to be overseen by DPCC and DJB and report submitted to the Chief Secretary, Delhi and Monitoring Committee on quarterly basis.

Action Taken Report :

All the 13 CETPs and 35 STPs (of Delhi Jal Board) have installed Online Monitoring System (OLMS) and are connected to the servers of CPCB and DPCC.

Calibration of Online Monitoring System (OLMS) installed at CETPs and STPs (of Delhi Jal Board) to validate sensor results with the analysis results of DPCC Laboratory have been carried by DPCC Laboratory in the months of October & November, 2019. The Calibration of OLMS of CETPs and STPs (of Delhi Jal Board) were carried out in the presence of the representatives of DSIIDC & Delhi Jal Board respectively.

Based on the Calibration reports, Penalty of Rupees Five Lakh has been imposed on the CETP Societies / Operator of CETPs/ OLMS Vendors.

Report on Calibration of OLMS of CETPs and STPs (of Delhi Jal Board) has been submitted to Chief Secretary, Govt. of NCT of Delhi and Yamuna

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Pollution Monitoring Committee (YPMC). Such Calibration reports shall be submitted to Chief Secretary and YPMC on quarterly basis.

Calibration Status in respect of OLMS of CETPs for the months of October and November, 2019 is briefed in the Tables collectively annexed as **Annexure – 7.**

Calibration Status in respect of OLMS of STPs (of DJB) for the months of October and November, 2019 is briefed in the Tables collectively annexed as **Annexure – 8.**

(VI) Directions of Hon'ble Tribunal at Para 15 (xi) at page 40 of the order

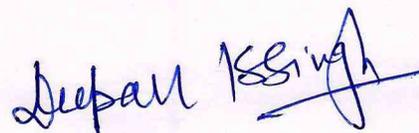
“ (xi) Pollution due to Idol Immersion

The Chief Secretary Delhi to oversee and monitor and quarterly submit the report in terms of quantitative and qualitative improvement in this regard to the Monitoring Committee.”

Action Taken Report :

DPCC issued Directions u/s 5 of Environment (Protection) Act, 1986, on 05.07.2019 for the immersion of idols on festive occasions. Corrigendum regarding size of the Idol was issued on 28.08.2019. As per the said Directions Idol Immersion is not permitted in River Yamuna.

DPCC Water Laboratory conducted monitoring of water quality of river Yamuna pre and post of Ganesh Chaturthi Festival & Durga Pooja Festival. Significant improvement in the water quality of river Yamuna at 10 Ghats have been observed. Report on Idol Immersion has been submitted to Chief Secretary, Govt. of NCT of Delhi and Yamuna Pollution Monitoring Committee (YPMC) vide letter dated 14.11.2019.



(Deepak Kumar Singh)
Senior Environmental Engineer
Delhi Pollution Control Committee

Date : 10.12.2019
Place : Delhi

**Pollution load assessment of drains coming from other states
(November- 2019)**

S. No.	Name of Drain	Date of Monitoring	pH	TSS mg/l	COD mg/l	BOD mg/l	BOD Load (TPD)	Flow (MLD)
1.	Indrapuri Drain (Loni, UP State)	25.11.2019	8.0	260	440	135	4.72	35
2.	Banthala Drain (Loni, UP State)	25.11.2019	7.4	480	648	240	4.08	17
3.	Sahibabad Drain (UP State)	25.11.2019	7.6	440	564	210	7.35	35
4.	Drain No. 6 (Sonipat Border) (Haryana State)	06.11.2019	7.9	246	584	195	7.04	36.13
5.	Badshahpur Drain coming from Gurugram (L-III) (Haryana) & falling in to Najafgarh Jheel (Haryana Drain)	27.11.2019	7.8	46	132	38	15.01	395
6.	Leg-II (L-II) Drain coming from Dharampur, Gurugram (Haryana Border)	27.11.2019	7.8	136	184	65	2.92	45
7.	Leg-I (L-I) Drain coming from Bajgera, Palam Vihar	27.11.2019	7.8	46	132	38	0.45	12

Maitra

Speed- post/E-mail

MS/9590
03/12/19

27.11.2019 / 245

F.No:-A-14011/1/2019-WQM-I 9331

To,

The Member Secretary
Delhi Pollution Control Committee
Government of N.C.T. Delhi,
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi-110006

Delhi Pollution Control Committee
Dairy No. 63705
02 DEC 2019
MS
Sign. of Receiving Officer

Sub: Minutes of meeting held on 21/11/2019 at CPCB to monitor the impact on ground water regime due to pilot project w.r.t Govt. of NCT Delhi in compliance to Hon'ble NGT (PB) Delhi order dated 11.09.2019 in O.A. No. 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors.

Sir/Madam,

Please find enclosed herewith a copy of the Minutes of the Meeting held at CPCB on 21/11/2019 to discuss the issues relating to the impact on ground water regime due to pilot project of Govt. of NCT Delhi, for information & further action.

Yours faithfully,

(A. Sudhakar)
Divisional Head, WQM-I

Encl: As above

EE (NKB)
EE (SS)

MS/9590
4/12/19
3/11



Central Pollution Control Board

(Ministry of Environment, Forest & Climate Change)

Parivesh Bhawan, East Arjun Nagar,

Delhi - 110032

Minutes of the meeting held on 21/11/2019 in WQM-I Division, CPCB to monitor the impact on ground water regime due to pilot project w.r.t Govt. of NCT Delhi in compliance to Hon'ble NGT (PB) Delhi order dated 11.09.2019 in O.A. No. 06/2012 in the matter of Manoj Mishra vs. Union of India& Ors.

A meeting was convened on 21/11/2019 at 11.30 AM in Committee Room, WQM-I Division under the Chairmanship of Shri A. Sudhakar, DH, WQM-I Division with the officials of Delhi Pollution Control Committee (DPCC) and Central Ground Water Board (CGWB) to ensure compliance to Hon'ble NGT Order dated 11.09.2019 in O.A. No. 06/2012 in the matter of Manoj Mishra Vs. Union of India& Ors. List of officials attended the meeting is enclosed is annexed at **Annexure I**.

Shri A Sudhakar, DH, WQM-I welcomed all the officials attended the meeting and informed about the directions of Hon'ble NGT passed on 11.09.2019 at page 30 of Para A. of O.A. No. 06/2012 'to monitor the impact on ground water regime due to pilot project'. A report prepared by Irrigation and Flood Control Department, Delhi with respect to creation of artificial recharge pond on the bank of river Yamuna within Delhi jurisdiction near Sungarpur village for recharge of ground water and the report was circulated to CPCB, DPCC and CGWB. He also opined that afore-said issue needs critical examination before

arriving possible conclusion. If required, we may take the views of expert Institution (s) on the matter.

The officials of Central Ground Water Board (CGWB) were also of the view that ground water regime is a vast subject which need long term assessment to understand recharge aspects which may also takes place in natural way. The officials of CGWB also informed that CGWB prepared technical observations on the report circulated by Delhi Irrigation and Flood Control Board and are awaited for approval. Upon approval, the comments should be shared with the committee for further examination.

Sh. J.C. Babu, AD & WQM-I Division also shared his views and concern about (i) contamination of natural ground water resources that may likely to happen in view of installed Piezometer without any precautions, (ii) tools (Tracer techniques)/ methods (GW Modflow software) required for ascertaining ground water recharge in the vicinity of artificial recharge ponds when compared with natural river bed (in this case Yamuna River bed), (iii) infiltration rate at the artificial recharge ponds; (iv) variation in ground water movement depending upon the extraction rate of ground water in the project site; (v) comparison of the existing scenario with regard to the ground water recharge status with that of the historical ground water level records in the study area, etc.

Upon deliberations following decisions were taken:

1. A committee comprising CPCB, DPCC and CGWB to monitor the pilot project under taken by Irrigation and Flood Control Department, Delhi to access impact on ground water regime in the vicinity of the study area.

2. To examine comments of CGWB on the report circulated by Irrigation and Flood Control Department, Delhi for forwarding to Delhi Government.
3. Irrigation and Flood Control Department shall be invited to present outcome of project before the Committee, to understand the proposal and to clarify issues specially on estimation of quantum of ground water recharge in the vicinity of the artificial recharge pond.
4. The committee shall visit the project site to understand physically the work under taken or undergoing at Sungarpur village for assessment of recharge of ground water.
5. It was agreed unanimously that impact of ground water increase may not be attributed merely based on one time ground water level data and only by installing one or two artificial structures (having small area when compared with river bed surface area) as well as cannot be compared/ differentiated with natural recharge taking place specially during monsoon/ flood period. Therefore, the committee is of the view that there is a need for assessment for longer period for assessment of seasonal variation in the ground water recharge in the vicinity of the artificial recharge pond for arriving at factual conclusions. If required, Committee may take the help of Expert Institutions like NGRI, NIH etc.,

Meeting ended up with vote of thanks to the Chair.

Annexure I

Minutes of the meeting held on 21/11/2019 in WQM-I Division, CPCB to monitor the impact on ground water regime due to pilot project w.r.t Govt. of NCT Delhi in compliance to Hon'ble NGT (PB) Delhi order dated 11.09.2019 in O.A. No. 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors

List of Participants

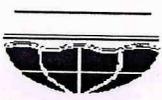
1. Shri. A Sudhakar, DH, WQM-I, CPCB
2. Shri. J.C. Babu, Scientist- E, WQM-I, CPCB
3. Smt. Suniti Parashar, Scientist-B, WQM-I, CPCB
4. Shri. Vishal Gandhi, Scientist-D, UPC-II, CPCB
5. Dr. Nandita Moitra, Sr. Scientist, DPCC
6. Dr. Sunil Kumar, Scientist-D, CGWB
7. Shri. Saidul Haq, Scientist -D, CGWB

RIVER WATER QUALITY (NOVEMBER-2019)

S.No	Locations	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria ('C' Class)		6.5- 8.5	-	3 mg/l or less	5 mg/l or more	500 (desirable) 2500 (maximum Permissible)
1	Palla	8.3	8	2	9.0	35×10 ³
2	Surghat (Down-stream of Wazirabad Barrage)	8.0	12	2.5	3.8	450
3	Khajori Paltoon Pool (Downstream Najafgarh Drain)	7.9	112	28	Nil	21×10 ⁶
4	Kudesia Ghat	7.8	80	24	Nil	35×10 ⁵
5	ITO Bridge	8.1	72	24	1.3	14×10 ⁸
6	Nizamudin Bridge	8.0	72	23	1.2	54×10 ⁵
7	Agra Canal (Okhla)	7.9	96	32	Nil	13×10 ⁵
8	After meeting Shahdara Drain (Downstream Okhla Barrage)	7.8	112	36	Nil	22×10 ⁵
9	Agra Canal (Jaitpur)	8.0	96	30	Nil	22×10 ⁵

REMARKS :- Fecal Coliform Analysis done by CPCB.

Mukta



DELHI POLLUTION CONTROL COMMITTEE
4thFLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
 visit us at : <http://dpcc.delhigovt.nic.in>
WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/19-20/55-63
 DATE OF SAMPLING: 04/10/19

S.No	Locations	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform /100ml	Total Coliform (MPN/100ml)
Water Quality Criteria ('C' Class)		6.5-8.5	-	3mg/l or less	5mg/l or more	-	500 desirable 2500(max permissible)
1	Palla	8.2	8	2	7	1400	17000
2	Surghat (Down stream of Wazirabad Barrage)	7.3	16	4	5.0	180	4300
3	Khajori Paltoon Pool (Downstream Najafgarh Drain)	7.9	80	26	NIL	3300	15000
4	Kudesia Ghat	7.0	28	7.6	NIL	2600	13000
5	ITO Bridge	7.6	40	11	NIL	2500	12000
6	Nizamudin Bridge	7.6	56	16	1.2	1500	4600
7	Agra Canal (Okhla)	8.0	56	14	NIL	2100	7900
8	After meeting Shahdara Drain (Downstream Okhla Barrage)	7.9	120	34	NIL	1200	9400
9	Agra Canal (Jaitpur)	8.0	68	20	NIL	1100	7000

Remarks; Total coliform and Fecal Coliform analysis are done by FICCI Lab.

Mishra
 SR.SCIENTIST

[Signature]
 SR.SCIENTIFIC ASSISTANT



17

DELHI POLLUTION CONTROL COMMITTEE
4thFLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>

WATER QUALITY STATUS OF RIVER YAMUNA

Report No :DPCC/W/Y/19-20/46-54

Date of Sampling 12.09.19

S.No	Locations	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Total Coliform (MPN/100ml)
	Water Quality Criteria ('C' Class)	6.5-8.5	-	3mg/l or less	5mg/l or more	500desirable 2500(max permissible)
1	Palla	8.3	8	2.0	6.0	1,600
2	Surghat (Down stream of Wazirabad Barrage)	8.1	8	2.0	5.8	43,00
3	Khajori Paltoon Pool (Downstream Najafgarh Drain)	8.1	60	13.5	Nil	64,00
4	Kudesia Ghat	8.1	40	11.6	Nil	24,00
5	ITO Bridge	8.0	60	18.5	Nil	290,000
6	Nizamudin Bridge	7.7	64	22	1.8	230,000
7	Agra Canal (Okhla)	7.8	152	50	Nil	120,000
8	After meeting Shahdara Drain (Downstream Okhla Barrage)	7.6	112	31	Nil	350,000
9	Agra Canal (Jaitpur)	7.9	76	25	Nil	150,000

Remarks;
Total coliform analysis done by FICCI Lab.

Mukta

SR. SCIENTIST

[Signature]

SR. SCIENTIFIC ASSISTANT

List of Polluting Industries / Units in Conforming Areas Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water/Polluting/Air Polluting/ Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure			Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes/No)	Electricity Discomed (Yes/No)	Water Supply Discomed (Yes/No)			
1	CMC-I	Mohindra & Co	5 G.T. Road, Shahdara, Delhi-110032	Manufacturing of soaps involving processes without generation of trade effluents	Air Polluting	-	-	-	-	03-10-2019	-	Yes	Yes	Yes	NIL	-		
2	CMC-I	ESS AAR Enterprises	E-10 and E-12, Kh. No. 12/11, Mandoli Ind. Area, Delhi-110093	Aluminium Die Casting	Air Polluting	-	-	-	-	03-10-2019	-	Yes	Yes	Yes	NIL	-		
3	CMC-I	Shree Umjya Meta Metal	Kh. No. 25, Plot No. 7, Radha Vihar, Saboli Mandoli, Delhi-110093	Casting Furnace	Air Polluting	-	-	-	-	03-10-2019	-	Yes	Yes	Yes	NIL	-		
4	CMC-I	Magic Auto Pvt.Ltd	Plot No. 449, Patparganj, Ind Area, New Delhi-110092	Automobile Service Station with washing activity	Air Polluting	-	-	-	-	21-11-2019	-	Yes	Yes	Yes	NIL	-		
5	CMC-I	Shree Shyam Jee Industries,	Kh. No. 16/9/1 and 16/10, Mandoli Ind. Area, New Mandoli Industrial Area, Delhi-110093	Copper Rolling	Air Polluting	-	-	-	-	21-11-2019	-	Yes	Yes	Yes	NIL	-		
6	CMC-I	Mama Quity Printing House	367 A, Gali No. 4, Friends Colony Ind. Area, Delhi-32	Offset printing without trade effluent discharge	Air Polluting	13.11.19	-	-	-	13-11-2019	-	Yes	Yes	No	NIL	-		
7	CMC-I	New Auto Store	5/9/3/31, Dilshad Garden Ind. Area, Delhi-110095	Decassing of Aluminium	Air Polluting	13-11-2019	-	-	-	13-11-2019	-	Yes	Yes	No	NIL	-		
8	CMC-I	Padam Pawar	60-A, Damodar Park, Dilshad Garden, Delhi-110095	Light Engineering Works	Air Polluting	12-11-2019	-	-	-	12-11-2019	-	Yes	Yes	No	NIL	-		
9	CMC-I	Mustakeen Enterprises	60-A, Damodar Park, Dilshad Garden, Delhi-110095	Mfg. of PVC Products using injecting moulding	Air Polluting	12-11-2019	-	-	-	12-11-2019	-	Yes	Yes	No	NIL	-		
10	CMC-I	Accurate Auto	60-A, Damodar Park, Dilshad Garden, Delhi-110095	Sheet Metal Cutting Works	Air Polluting	12-11-2019	-	-	-	12-11-2019	-	Yes	Yes	No	NIL	-		

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure- 4.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting/ Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)				
11	CMC- I	Sharda offset press	A-5, 1/488-514, G.T Road, Dilshad Garden, Delhi-110095	Offset printing without trade effluent discharge	Air Polluting	11-11-2019	-	-	-	-	11-11-2019	-	-	Yes	Yes	No	Nil	-	
12	CMC- I	Verma offset	A-1, 1/488-514, G.T Road, Dilshad Garden, Delhi-110095	Offset printing without trade effluent discharge	Air Polluting	11-11-2019	-	-	-	-	11-11-2019	-	-	Yes	Yes	No	Nil	-	
13	CMC- I	Ram Kumar	2nd Floor, A-1, 1/488-514, G.T Road, Dilshad Garden, Delhi-110095	Plate making without trade effluent discharge	Water Polluting	11-11-2019	-	-	-	11-11-2019	-	-	-	Yes	Yes	No	Nil	-	
14	CMC- I	Jai Durga Metal	A-1, 1/488-514, G.T Road, Dilshad Garden, Delhi-110095	Aluminium Casting	Air Polluting	11-11-2019	-	-	-	11-11-2019	-	-	-	Yes	Yes	No	Nil	-	
15	CMC- I	M/s Jai Balaji Printers	B-14/5, Jhimli Ind. Area, Delhi-110095	Offset printing without trade effluent discharge	Air Polluting	08-11-2019	-	-	-	-	08-11-2019	-	-	Yes	Yes	No	Nil	-	
16	CMC- I	East Delhi KTM, Ltd	Plot No. 193, Patparganj Ind. Area, Delhi-110093	Servicing, repair and washing of two wheelers	Water & Air Polluting	09-11-2019	-	-	-	09-11-2019	09-11-2019	Yes	-	Yes	No	No	Nil	-	
17	CMC- I	Kanshu Ram Foods Pvt. Ltd	Plot No. 222, FIE, Patparganj Ind. Area, Delhi-110092	Mfg. of bakery products with trade effluent discharge	Water & Air Polluting	09-11-2019	-	-	-	09-11-2019	09-11-2019	-	-	Yes	Yes	No	Nil	-	
18	CMC- I	Comperent Automobiles Co. Ltd	Plot No. 3, Gazipur, East Delhi, Delhi-110096	Workshops of cars including repair of cars, servicing, painting, denting etc	Water & Air Polluting	09-11-2019	-	-	-	09-11-2019	09-11-2019	-	-	Yes	Yes	No	Nil	-	
19	CMC- I	S.S. Print and Pack	Plot No. 219, FIE, Patparganj Ind. Area, Delhi-110092	Printing without trade effluent discharge	Air Polluting	09-11-2019	-	-	-	-	09-11-2019	-	-	Yes	Yes	No	Nil	-	
20	CMC- I	Bagga Link Motors Ltd	389 and 395, F.I.E, Patparganj Ind. Area, Delhi-110092	Servicing and Washing of Cars with spray paint	Air Polluting	08.08.19	-	06-11-2019	06-11-19	-	-	-	-	-	-	-	Nil	-	

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4

Sl. No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)					Directions for Closure					Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks	
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Disclosed (Yes/No)	Electricity Disclosed (Yes/No)	Water Supply Disclosed (Yes/No)								
21	CMC-I	BSES Yamuna Power Ltd.	Patparganj Industrial Area, Delhi-110092	Transformer Assembly/Repairing	Water & Air Polluting	23.10.2019	-	30.10.2019	-	-	-	-	-	-	-	-	-	-	-	NIL	-	-	
22	CMC-II	The Orion Plaza	CC-26, Nehru Enclave, New Delhi-110019	Guest House with in house Kitchen	Water & Air Polluting	02.08.2019	14.08.2019	14.08.2019	-	08.11.2019	08.11.2019	-	-	-	-	-	-	-	-	NIL	-	-	
23	CMC-II	Annapurana Hotel	Shop No-24 & 34, Market-1, Chittaranjan Park, New Delhi-110019	Eating House (take away)	Water & Air Polluting	09.10.2019	-	-	-	27.11.2019	27.11.2019	-	-	-	-	-	-	-	-	NIL	-	-	
24	CMC-II	Vadaina Builders Pvt. Ltd.	D-177 & 178, Phase-1, Okhla Industrial Area, Delhi-110020	Furniture Making	Hazardous Waste	19.07.2019	-	-	-	-	-	29.11.2019	-	-	-	-	-	-	-	NIL	-	-	
25	CMC-II	Chawla Food Products	Plot No-6, P.K.T D, Vidya Vihar, Uttam Nagar, Hastal Industrial Area, New Delhi-110059	Restaurant	Air Polluting	-	-	-	-	-	21.11.2019	-	-	-	-	-	-	-	-	NIL	-	-	
26	CMC-II	Vaibhav Foods	Plot No-19, Vidya Vihar, Hastal Industrial Area, New Delhi-110059	Restaurant	Water & Air Polluting	-	-	-	-	-	21.11.2019	-	-	-	-	-	-	-	-	NIL	-	-	
27	CMC-III	New Bombay Bar-Be-Que	Shop No.73, D-Block, DDA Market, Prashant Vihar, Rohini, North West, Delhi-85	Restaurant	Water & Air Polluting	04.11.2019	08.11.2019	08.11.2019	-	-	-	-	-	-	-	-	-	-	-	NIL	-	-	
28	CMC-III	Nareesh Gupta	Khasra no. 628/468, Sulatpur Majra Villag, New Delhi-86	Cutting of plastic waste	Water & Air Polluting	26.06.2019	-	-	-	13.09.2019	-	-	-	-	-	-	-	-	-	2562500	NIL	-	
29	CMC-III	Sharada Enterprises	Khasra no. 628/468, Sulatpur Majra Villag, New Delhi-86	Plastic component through injection moulding	Water & Air Polluting	27.06.2019	-	-	-	13.09.2019	-	-	-	-	-	-	-	-	-	2562500	NIL	-	
30	CMC-III	Sushila Devi	H.no. 136, Kh.no. 628/480, G.F. Village-Sulatpur Majra, Delhi-110086	Plastic component through injection moulding	Water & Air Polluting	27.06.2019	-	-	-	13.09.2019	-	-	-	-	-	-	-	-	-	2562500	NIL	-	

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4

Sl. No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting/ Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry/ Unit Closed/ Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)				
31	CMC- III	Smt Shyam Upper (Unit-II)	Kh. no. 628/468-480, G.F. Village-Sultanpur Majra, Delhi-110086	Mfg of Shoes Sole	Water & Air Polluting	27.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
32	CMC- III	Naresh Kumar S/o Raj Singh	Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Scrubber mfg with foaming process	Water & Air Polluting	28.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
33	CMC- III	Gangandeep	Bank Wai Gali, Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Plastic work	Water & Air Polluting	28.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
34	CMC- III	Amur Anjad	SF, Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Rubber oil seal	Water & Air Polluting	28.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
35	CMC- III	Ramlakhan Jobwork	Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Rubber products	Water & Air Polluting	28.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
36	CMC- III	A K Enterprises	Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Mfg of mixi parts	Water & Air Polluting	28.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
37	CMC- III	Sandeep	375, Electric Pole- 518-6/22, Kh.No-628/468-480, Village-Sultanpur Majra, Delhi-110086	injection moulding work and screen printing on moulding items	Water & Air Polluting	28.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
38	CMC- III	Pawan	Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Rubber water seal	Water & Air Polluting	29.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
39	CMC- III	Raj Kumar	Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Plastic injection moulding	Water & Air Polluting	29.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		
40	CMC- III	P. Shyam Sunder Kaushik Mill,	Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Plastic component through injection moulding	Water & Air Polluting	29.06.2019	-	-	-	13.09.2019	-	-	-	-	-	2562500	Nil		

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting/Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes / No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)				
41	CMC- III	Vinod Enterprises	Ilird Gali(Left Side) Diliip Singh Market, Kh.No-628/468/480, Village-Sultanpur Majra, Delhi-110086	Shot blasting	Water & Air Polluting	01.07.2019	-	-	-	-	-	-	-	-	-	2562500	Nil		
42	CMC- III	Shreyans Industries	C-58, Wazirpur Industrial Area, New Delhi 110052	Hot Re-Rolling	Air Polluting	-	30.09.2019	-	-	-	15.10.2019	-	-	-	-	2752500	Nil		
43	CMC- III	R.K.Metal Industries	A-99/3, Wazirpur Industrial Area, New Delhi 110052	Mfg of Copper & Brass Sheet	Air Polluting	-	30.09.2019	-	-	-	18.10.2019	-	-	-	-	7460,000	Nil		
44	CMC- III	Legend Restaurant	ESS ESS Plaza, Plot No.1, Community Centre, 3rd Floor, Sec-3, Rohini, New Delhi-85	Restaurant and Bar	Water & Air Polluting	-	-	-	-	-	26.10.2019	-	-	-	-	200000	200000		
45	CMC- III	Veer Industries	A-117, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	-	26.10.2019	-	-	-	-	1,03,50,000	Nil		
46	CMC- III	S.R.Induries	A-100/11, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	-	29.10.2019	-	-	-	-	1,03,50,000	Nil		
47	CMC- III	Leelu,	A-100/1, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	-	29.10.2019	-	-	-	-	1,03,50,000	Nil		
48	CMC- III	Shri Ram Industries,	A-97/3, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	-	29.10.2019	-	-	-	-	1,03,50,000	Nil		
49	CMC- III	Aggarwal Industries,	A-95/5, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	-	29.10.2019	-	-	-	-	1,03,50,000	Nil		
50	CMC- III	Parasnath Steels,	A-95, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	-	29.10.2019	-	-	-	-	1,03,50,000	Nil		

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes / No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)				
51	CMC- III	Durga Industries,	A-9/4, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	29.10.2019	-	-	-	-	-	1,03,50,000-	Nil		
52	CMC- III	Durga Industries,	A-9/7/3, Wazirpur Industrial Area, Delhi-52	S.S.Pickling (during surprise surveillance)	Water & Air Polluting	-	17.05.2019	-	-	29.10.2019	-	-	-	-	-	1,03,50,000	Nil		
53	CMC- III	Raj Dall Mill	C-7/1, Lawrence Road Industrial Area, Delhi-35	Dall Mill	Air Polluting	-	-	-	-	29.10.2019	-	-	-	-	-	5,87,500	Nil		
54	CMC- IV	Mars Kitchen (India) Pvt. Ltd.,	B-11/5, Phase-I, GF, Mayapuri Indl. Area, New Delhi-110064	Furniture wooden and steel (without saw mill, painting and phosphating)	Water & Air Polluting	-	01-11-2019	01-11-2019	-	-	-	-	-	-	-	Nil	-	Based on PGMIS complaint, SCN issued as the unit was operating without valid	
55	CMC- IV	Anand Hotel,	RZ-3/34, Pantha Road, Kangal Raya, New Delhi	Dhaba	Water & Air Polluting	-	18-11-2019	18-11-2019	-	-	-	-	-	-	-	Nil	-	Based on PGMIS complaint, SCN issued as the unit was operating without valid	
56	CMC- IV	Babaji Aqua Minerals,	F-11/6, Phase-II, Mayapuri Industrial Area, New Delhi-64	Water Bottling Plant	Water & Air Polluting	31-08-2019	-	-	13-11-2019	13-11-2019	-	-	-	-	-	322500	322500	Directions issued for illegal extraction of ground water without permission from	
57	CMC- IV	Revos Aqua Minerals,	A-22/A, Phase-II, Mayapuri Industrial Area, New Delhi-64	Water Bottling Plant	Water & Air Polluting	24-05-2019	-	-	13-11-2019	13-11-2019	-	-	-	-	-	13487500	Nil	Directions issued for illegal extraction of ground water without permission from	
58	CMC- IV	Charhujia Marmo (India) Pvt. Ltd.,	A-18, Mayapuri Indl. Area, Phase-I, New Delhi-64	Cutting / Sizing/ Polishing of Marbles	Water & Air Polluting	11-11-2019	-	-	11-11-2019	11-11-2019	-	-	-	-	-	200000	200000	Directions issued during sealing drive for operating their unit without valid consent	
59	CMC- IV	VKP Enterprises,	C-172, 3rd Floor, Phase-I, Naraina Industrial Area, New Delhi-110028	Saw Mill	Air Polluting	09-11-2019	-	-	-	09-11-2019	-	-	-	-	-	100000	100000	Directions issued during sealing drive for operating their unit without valid consent	
60	CMC- V	New Line Build Cap Pvt. Ltd.	S-9/9, Phase-I, Badli Indl. Area	Rubber moulded goods excluding production of tyres and tubes (without reclamation and devulcanisation of rubber) with boiler (Earlier Manufacturing of Tyre Treading Material with Diesel Fired Boiler use)	Air Polluting	09-09-2019	-	-	-	17-09-2019	-	-	-	-	-	Nil	-		

List of Polluting Industries / Units in Conforming Areas Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry/ Unit Closed / Sealed (Yes/No)	Electricity Discomed (Yes/No)	Water Supply Discomed (Yes/No)				
61	CMC-V	Acid Storage Unit/ M.G. Aggarwal	S-20, Phase-I, Badli Indl. Area	Acid Storage	Air Polluting	09.09.2019	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	NIL	-		
62	CMC-V	Jeans Dyeing and Washing Unit/ Prop./ Occupier/ Owner of the Premises	I-34, Sector-4, Bawana Indl. Area	Jeans Dyeing	Water & Air Polluting	23.08.2019	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	4700000	NIL		
63	CMC-V	Jeans Dyeing and Washing Unit/ Prop./ Occupier/ Owner of the Premises	G-80, Sector-4, Bawana Indl. Area	Jeans Dyeing	Water & Air Polluting	23.08.2019	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	4700000	NIL		
64	CMC-V	Jeans Dyeing and Washing Unit/ Prop./ Occupier/ Owner of the Premises	G-80, Sector-4	Jeans Dyeing	Water & Air Polluting	-	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	NIL	-		
65	CMC-V	Jeans Dyeing and Washing Unit/ Prop./ Occupier/ Owner of the Premises	I-277, Sector-2, Bawana Indl. Area	Jeans Dyeing	Water & Air Polluting	23.08.2019	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	4700000	NIL		
66	CMC-V	Jeans Dyeing and Washing Unit/ Prop./ Occupier/ Owner of the Premises	I-93, Sector-5, Bawana Indl. Area	Jeans Dyeing	Water & Air Polluting	23.08.2019	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	4700000	NIL		
67	CMC-V	Shri Balaji Wash/ Prop./ Occupier/ Owner of the Premises	D-290, Sector-5, Bawana Indl. Area	Jeans Dyeing	Water & Air Polluting	23.08.2019	-	-	-	17.09.2019	17.09.2019	17.09.2019	-	-	-	4700000	NIL		
68	CMC-V	Punjab Dhaba Chicken Corner	A-1, Sanjay Gandhi Transport Nagar	Eating House	Water & Air Polluting	-	-	-	-	04.10.2019	04.10.2019		-	-	-	NIL	-		
69	CMC-V	Master Auto Spares	Plot No-15, Sector-D, Bawana-II, Bhorgarh	Spring	Water & Air Polluting	01.07.2019	01.07.2019	-	-	05.10.2019	05.10.2019		-	-	-	NIL	-		
70	CMC-V	Arti	Kh. No. 69/122, GF, Village Singhola, Landmark Near TATA Motors, Narula	Acid Work & Electroplating	Water & Air Polluting	26.08.2019	-	-	-	05.10.2019	05.10.2019	05.10.2019	-	-	-	4440000	NIL		

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of DP Act	Date of issue of Directions u/s 33 (A) of Water Act	Date of issue of Directions u/s 31 (A) of Air Act	Date of issue of Directions u/s 5 of EP Act	Industry/ Unit Closed / Sealed (Yes /No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)				
71	CMC- V	Jai Mata Plastic Work	D-1648, Narela Industrial Area	Plastic Sheet	Air Polluting	05.10.2019	-	-	-	23.10.2019	-	-	-	-	-	250000	Nil		
72	CMC- V	Shri Radha Dyeing Works	F-1768, Narela Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	14.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1500000	Nil		
73	CMC- V	Sadhna Plastic	J-3176, Narela Industrial Area	PU Footwear	Air Polluting	16.08.2019	-	-	-	28.10.2019	-	-	-	-	-	480000	Nil		
74	CMC- V	Balaji Polymers	B-2336, Narela Industrial Area	LD Rubber Sheet	Air Polluting	16.08.2019	-	-	-	28.10.2019	-	-	-	-	-	962000	Nil		
75	CMC- V	Sangal Biata	A-122, Narela Industrial Area	Mfg of Thread with Dyeing	Water & Air Polluting	16.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	460000	Nil		
76	CMC- V	Jeans Dyeing & Washing Unit	NI-9, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1340000	Nil		
77	CMC- V	Jeans Dyeing & Washing Unit	II-21, Sector-5, Bawana Industrial area	Dyeing & Washing of Jeans	Water & Air Polluting	14.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	900000	Nil		
78	CMC- V	GRD Enterprises	G-200, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	14.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1080000	Nil		
79	CMC- V	Laxmi Cables	N-16, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	14.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	550000	Nil		
80	CMC- V	Jeans Dyeing & Washing Unit	N-70, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	14.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1140000	Nil		

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							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes / No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)				
81	CMC- V	Jeans Dyeing & Washing Unit	N-101, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	200000	Nil		
82	CMC- V	The Setia Enterprises	N-151, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	18720000	Nil		
83	CMC- V	Jeans Dyeing & Washing Unit	N-231, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1080000	Nil		
84	CMC- V	Rajpal	N1-51, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1480000	Nil		
85	CMC- V	Jeans Dyeing & Washing Unit	N1-98, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1260000	Nil		
86	CMC- V	Jeans Dyeing & Washing Unit	N1-73, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	1460000	Nil		
87	CMC- V	Jeans Dyeing & Washing Unit	N1-74, Sector-5, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	-	-	-	28.10.2019	28.10.2019	28.10.2019	-	-	-	880000	Nil		
88	CMC- V	A.K. Enterprises	O-11, Sector-2, Bawana Industrial Area	Dyeing & Washing of Jeans	Water & Air Polluting	13.08.2019	28.10.2019	28.10.2019	28.10.2019	-	-	-	-	-	-	400000	Nil		
89	CMC- V	Star Industries	M-41, Sector-5, Bawana Industrial Area	Plastic Granules using Plastic Scrap	Air Polluting	13.08.2019	28.10.2019	28.10.2019	28.10.2019	-	-	-	-	-	-	2812500	Nil		
90	CMC- V	Om Plast Industries	J-93, Sector-5, Bawana Industrial Area	Plastic Granules with washing	Water & Air Polluting	13.08.2019	28.10.2019	28.10.2019	28.10.2019	-	-	-	-	-	-	1200000	Nil		

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							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry/ Unit Closed / Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)				
91	CMC- V	Shivangi Enterprises	B-2395, Narela Industrial Area	Plastic Granules using Plastic Scrap	Water & Air Polluting	13.08.2019	28.10.2019	28.10.2019	28.10.2019	-	-	-	-	-	-	962500	Nil		
92	CMC- V	Ekanshi Enterprises	E-651, Narela Industrial Area	EVA Footwear & Compound with printing	Air Polluting	16.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	4487500	Nil		
93	CMC- V	Chirag Footwear	E-653, Narela Industrial Area	EVA Footwear & Compound with printing	Air Polluting	16.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	412500	Nil		
94	CMC- V	Ram Plastic	H-1373, Narela Industrial Area	Mfg. of reprocessed PVC granules and Other injection moulding	Air Polluting	14.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	937500	Nil		
95	CMC- V	Ask Coating	H-1373 (Ground and First Floor), Narela Industrial Area	Powder coating	Air Polluting	14.08.2019	-	28.10.2019	-	-	-	-	-	-	-	937500	Nil		
96	CMC- V	Raw Suppliers	J-3156, Narela Industrial Area	Mfg. of Plastic Granules	Air Polluting	16.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	937500	Nil		
97	CMC- V	Rich Soya Product	E-884, Narela Industrial Area	Processing of Pulses	Air Polluting	16.08.2019	-	28.10.2019	-	-	-	-	-	-	-	690000	Nil		
98	CMC- V	Taran Plastic	B-2396, Narela Industrial Area	Mfg. of Plastic Granules with scrap	Air Polluting	16.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	937500	Nil		
99	CMC- V	Ashish Footwear	F-1996, Narela Industrial Area	Mfg. of PVC Footwear	Air Polluting	14.08.2019	-	28.10.2019	-	-	-	-	-	-	-	562500	Nil		
100	CMC- V	Jeevika Enterprises	F-1979, Narela Industrial Area	Mfg. of PVC Footwear	Air Polluting	14.08.2019	-	28.10.2019	-	-	-	-	-	-	-	562500	Nil		

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							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry/ Unit Closed / Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)				
101	CMC- V	R.V. Enterprises	F-1967, Narela Industrial Area	Plastic Product	Air Polluting	14.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	562500	Nil		
102	CMC- V	Gaunam Scientific Works	F-1968, Narela Industrial Area	Light Eng. Work with Injection moulding	Air Polluting	14.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	562500	Nil		
103	CMC- V	Manish Enterprises	F-1692, Narela Industrial Area	Reprocessing of Plastic Scrap	Air Polluting	14.08.2019	-	28.10.2019	28.10.2019	-	-	-	-	-	-	937500	Nil		
104	CMC- V	Shri Balaji Plastics	F-1819, Narela Industrial Area	Plastic Carry Bags & Dana	Air Polluting	14.08.2019	-	-	-	28.10.2019	28.10.2019	-	-	-	-	210000	Nil		
105	CMC- V	Bawana Plast Pvt.Ltd.	K-62, Sec-3, Bawana Industrial Area	Plastic Crates using injection moulding	Water & Air Polluting	04.11.2019	-	-	-	06.11.2019	06.11.2019	-	-	-	-	847500	Nil		
106	CMC- V	I Crystal Pvt. Lt.	J-14, Sec-1, Bawana Industrial Area	Plastic Chairs using injection moulding	Water & Air Polluting	04.11.2019	06.11.2019	06.11.2019	-	-	-	-	-	-	-	2542500	Nil		
107	CMC- V	Krishna Gardens	Plot No.4, Shahbad Extn Rohini, Sec-17	Party Lawn-cum-Banquet	Water & Air Polluting	05.11.2019	25.11.2019	25.11.2019	-	-	-	-	-	-	-	200000	Nil		
108	CMC- V	TRZ Mart Pvt. Ltd.	A-306, Narela Industrial Area	PVC footwears	Air Polluting	10.10.2019	-	27.11.2019	27.11.2019	-	-	-	-	-	-	375000	Nil		
109	CMC- V	TRZ Mart Pvt. Ltd.	A-199, Narela Industrial Area	PVC footwears with printing	Air Polluting	10.10.2019	-	27.11.2019	27.11.2019	-	-	-	-	-	-	375000	Nil		
110	CMC- V	TRZ Mart Pvt. Ltd.	A-312, Narela Industrial Area	PVC footwears	Air Polluting	10.10.2019	-	27.11.2019	27.11.2019	-	-	-	-	-	-	375000	Nil		

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							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes /No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)				
111	CMC- V	Narayan Enterprises	D-1645, Narela Industrial Area	EVA Sheet and Plastic Granules	Air Polluting	05.10.2019	-	27.11.2019	27.11.2019	-	-	-	-	-	-	250000	Nil		
112	CMC- V	Amru Meat Wale	A-2/124, Shop No. 3, Pkt-3, Sec-16, Rohini	Eating House	Water & Air Polluting	21.11.2019	26.11.2019	26.11.2019	-	-	-	-	-	-	-	100000	Nil		
113	CMC- V	Balaji Colours Prop- Sh. Dinesh Kumar Rai	Opp. Pole no. HT-507-15/11/1-2, Kh. No. 24/2, Gali No. 14, Samaypur Indl. Area Delhi-42	Dyeing and Washing of jeans	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	750000	Nil		
114	CMC- V	Shagun Dyeing	E-52, Sector-4, Bawana Industrial Area, Delhi-110039	Acrylic yarn/ woolen Dyeing	Water & Air Polluting	07.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	600000	Nil		
115	CMC- V	Bhawani Steels Pvt. Ltd.	72, SSI Industrial Area, Delhi-110033	Copper Hot Rolling with Furnace	Water & Air Polluting	08.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	375000	375000		
116	CMC- V	Qayyum Plastics	I-2162, Narela Industrial Area, Delhi-110040	EVA/ Plastic Dana with Reprocessing	Water & Air Polluting	08.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	250000	250000		
117	CMC- V	Krishna Plastic	I-2734-2735, Narela Industrial Area, Delhi-110040	Reprocessing of Plastic Waste	Water & Air Polluting	08.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	375000	Nil		
118	CMC- V	Kuber Pipes Pvt Ltd	E-696, Narela Industrial Area, Delhi-110040	Buffing of SS Sink	Air Polluting	08.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	217500	217500		
119	CMC- V	Tirupati Plastic	C-377, Narela Industrial Area, Delhi-110040	Manufacturing of Plastic Bags less than 50 micron	Water & Air Polluting	09.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	1000000	Nil		
120	CMC- V	Mahavir Plastic	B-205,204, Sec-1, Bawana Industrial Area, Delhi-110039	Manufacturing of Plastic Bags less than 50 micron	Water & Air Polluting	09.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	1000000	1000000		

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							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)				
121	CMC- V	Plastic Bag Unit	A-108 Narela Industrial Area Delhi-110040	Plastic carry bags	Water & Air Polluting	09.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	1000000	Nil			
122	CMC- V	Demm Docks	Khasra No. 24/11, Gali no. 6, Master Mohalla, Libaspur, Delhi-110042	Jeans Dying, Washing & spray painting	Water & Air Polluting	10.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	125000	Nil			
123	CMC- V	J.A. Polishers	Roof top of the building, 26/17, & 24, Master Mohalla, Gali no. 22, Libaspur Indl Area, Delhi-110042	Buffing on gas stoves	Air Polluting	10.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	187500	Nil			
124	CMC- V	Sonal Fastners, (Jai Kishan)	25/18, Terrace floor, Gali no. 6, Master Mohalla Libaspur Indl Area, Delhi-110042	Cleaning and finishing of nut bolts	Water & Air Polluting	10.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	225000	Nil			
125	CMC- V	Jyoti Foundry/Metal Shape Industry	B-42, Mohan Nagar, Gali No.1 Samaypur Industrial Area, Delhi-110042	Foundry	Water & Air Polluting	10.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	468750	Nil			
126	CMC- V	Rajkumar Rubber Factory	Connecting Gali between Gali No.-1 & 4, Near Pole No. HT 507-10/18/14/5-6, Samaypur Delhi-110042	Rubber Moulding	Water & Air Polluting	10.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	468750	Nil			
127	CMC- V	Sandeep Rubber Factory	Khasra No 22/13, Adjoining Gali No.1&4, Samaypur, Delhi-110042	Rubber re-processing	Water & Air Polluting	10.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	125000	Nil			
128	CMC- V	Balaji Die Casting	Plot No. 14, Pw C-26, Khasra No.11/14, Ambay Garden, Libaspur Industrial Area, Delhi-110042	Aluminium casting	Water & Air Polluting	11.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	468750	Nil			
129	CMC- V	Perfect Metal	Kh. No. 24/6 & 24/7, Near Sharma Properties, Ambey Garden, Libaspur Indl. Area, Delhi-42	Refining of Lead	Water & Air Polluting	11.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	468750	468750			
130	CMC- V	D.S Polymer	E-783, Narela Industrial Area, Delhi-110040	Mfg of PVC footwear	Water & Air Polluting	11.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	50000	50000			

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131	CMC- V	Sh. Sai washing	O-84, Sector-5, Barwana Industrial Area, Delhi-110039	Washing of jeans	Water & Air Polluting	11.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	87500	87500			
132	CMC- V	Padam Jain Jeans Dyeing factory	Near Electric pole No. HT-507-23/14/1/6, Gali No. 6, 1 st Floor, Master mohalla, Libaspur Industrial Area, Delhi-110042	Dyeing and washing of jeans	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	750000	Nil			
133	CMC- V	Aass Microsheets	Near Electric Pole HT 507-23/14/1/6, Gali No. 6, Ground Floor, Master Mohalla, Libaspur Industrial Area, Delhi-110042	Manufacturing of EVA sheets using diesel as fuel in the boiler.	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	468750	468750			
134	CMC- V	Jeans dyeing unit	FF & SF, Opp pole no. HT-507-23/18/2/12/1, Khastara No. 25/21, Gali no. 6, Libaspur Industrial Area, Delhi-110042	Dyeing of jeans	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	125000	Nil			
135	CMC- V	Kayum Ali Jeans dyeing unit	Gali No.4, Near Peer Baba Majra, 66 foota road, Libaspur, Delhi-110042	Dyeing of jeans	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	125000	125000			
136	CMC- V	Jeans Dyeing Unit-1	K-127, Between Electric Pole No. HT507-15/39/3/3/5 and HT507-15/39/3/3/3, Back Side of Havells, Samaypur Indl Area, Delhi-110042	Jeans dyeing and washing	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	750000	Nil			
137	CMC- V	Jeans Dyeing Unit-2	K-127, Between Electric Pole No. HT507-15/39/3/3/5 and HT507-15/39/3/3/3, Back Side of Havells, Samaypur Indl Area, Delhi-110042	Jeans dyeing and washing	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	750000	Nil			
138	CMC- V	Anil Kumar	K-128, Between Electric Pole No. HT507-15/39/3/3/5 and HT507-15/39/3/3/2, Back Side of Havells, Samaypur Indl Area, Delhi-110042	Jeans dyeing and washing	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	750000	Nil			
139	CMC- V	S.K. Collection	Khastara No. 13/14, H.No. 26, Gali No 9, K-129, Samaypur Indl Area, Delhi-110042	Jeans dyeing and washing	Water & Air Polluting	12.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	750000	Nil			
140	CMC- V	Sumit Enterprises	I-2155, Narela Indl Area Delhi-110040	Mfg. of plastic carry bags.	Water & Air Polluting	07.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	500000	Nil			

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Annexure-4

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure			Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes / No)	Electricity Discmected (Yes / No)	Water Supply Discmected (Yes / No)			
141	CMC- V	R N Washing	Adf to Hanuman Mandir, Gali No 9, Samaypur Industrial Area, Delhi-110042	Dyeing and washing of jeans with spray painting	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	75000	Nil	
142	CMC- V	RR Enterprises, Partner-Sh. Raj Kumar, Sh. Pramod Kumar	X-346 & X-340, Plot No 4A, Khasra No 80, Gali No 14, Samaypur Industrial Area, Delhi-110042	Dyeing and washing of jeans, spray painting oil fired boiler	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	750000	Nil	
143	CMC- V	Dyes & Chemical unit	Kali Mata Mandir Gali, Near pole no. HT 516-20/12/6/6/1, Prehladpur Bangar, Delhi-110042	Mfg of dyes/ colours	Water & Air Polluting	14.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	1125000	Nil	
144	CMC- V	Parashvath Processor	Plot No. 19/2, Gali No 8, Samaypur Indl Area, Delhi-110042	Dyeing and washing of jeans with spray painting	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	750000	Nil	
145	CMC- V	Vann Shakti Creation	Adf to pole No HT507-15/31/4/22-23, Gali No 8, Samaypur Industrial Area, Delhi-110042	Jeans dyeing and washing	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	2250000	Nil	
146	CMC- V	Pratap Casting Works	Kh No. 80, Gali No.8, Near Electric pole No HT507-15/31/4/24, Samaypur Indl Area, Delhi-110042	C.I casting using coal furnace.	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	468750	Nil	
147	CMC- V	Super Collection	Adi. to Pole No. HT507-11/1/3/21, Gali No.4, Samaypur Indl Area, Delhi-110042	Dyeing, washing & spray painting on jeans using diesel as fuel	Water & Air Polluting	13.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	750000	Nil	
148	CMC- V	Purna Tank (Deepak Industries)	Plot no.43, Kh No. 50/9, Prehladpur Bangar, Delhi-110042	Mfg of PVC water tank using wood as fuel	Water & Air Polluting	14.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	187500	Nil	
149	CMC- V	Pearl Woods Products Pvt Ltd	Plot No. 34, Kh No. 45/6, Near Pole no. HT516-20/12/15, Gali Kali Mata Mandir, Prehladpur Bangar, Delhi-110042	Mfg of PVC foam board using marble powder, processing additives as raw material	Water & Air Polluting	14.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	375000	Nil	
150	CMC- V	Sunita Gool Dyes & Colour	Kh No. 44/1/2, Gali Kali Mata Mandir, Prehladpur Bangar, Delhi-110042	Mfg of dyes/ colours	Water & Air Polluting	14.11.2019	-	-	-	29.11.2019	29.11.2019	29.11.2019	-	-	-	2400000	Nil	

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4.

Sl. No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure			Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes / No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)			
151	CMC- VI	Verandah Moonshine(A unit of Vibaan Hospitality Pvt.Ltd)	2/85, 3rd Floor, Club Road West Punjabi Bagh, New Delhi - 110026	Restaurant cum Bar	Water & Air Polluting	11.09.2019	03.10.2019	03.10.2019	-	07.11.2019	07.11.2019	-	No	No	No	200000	200000	
152	CMC- VI	Sarvi Estate	A - 15, Keshopur Industrial Area, Delhi - 110018	Denting & Painting of four Wheelers with Spray Painting with washing	Water & Air Polluting	12.10.2019	-	-	-	01.11.2019	01.11.2019	-	Yes	Yes	Yes	750000	Nil	
153	CMC- VI	Manya Service Station	Plot No 8, Keshopur Industrial Area, Delhi - 110018	Denting & Painting of four Wheelers with Spray Painting with washing	Water & Air Polluting	12.10.2019	-	-	-	01.11.2019	01.11.2019	-	Yes	Yes	Yes	750000	Nil	
154	CMC- VI	Perfect Value	Plot No 5, Keshopur Industrial Area, Delhi - 110018	Denting & Painting of four Wheelers with Spray Painting with washing	Water & Air Polluting	12.10.2019	-	-	-	01.11.2019	01.11.2019	-	Yes	Yes	Yes	750000	Nil	
155	CMC- VI	Kartik Service Station, Plot No 9, Keshopur Industrial Area, Delhi - 110018	Kartik Service Station, Plot No 9, Keshopur Industrial Area, Delhi - 110018	Denting & Painting of four Wheelers with Spray Painting with washing	Water & Air Polluting	12.10.2019	-	-	-	01.11.2019	01.11.2019	-	Yes	Yes	Yes	750000	Nil	
156	CMC- VI	Ram Neuro Tech Industries	B - 16, Keshopur Industrial Area, Delhi - 110018	Denting & Painting of four Wheelers with Spray Painting and washing	Water & Air Polluting	18.10.2019	-	-	-	01.11.2019	01.11.2019	-	No	No	No	287500	287500	
157	CMC- VI	Clue - Lounge & bar(A unit of Westernised Food Matrix Pvt.Ltd)	27, NWA, Punjabi Bagh, Club Road, New Delhi - 110026	Restaurant cum Lounge & Bar	Water & Air Polluting	21.10.2019	10.10.2019	10.10.2019	-	01.11.2019	01.11.2019	-	No	No	No	260000	260000	
158	CMC- VI	K.S. Industries	H-23, D.S.I.D.C, Industrial Complex, Rohtrak Road, Nangloi, New Delhi-110041	Pressure Die casting using diesel as fuel in casting furnace	Air Polluting	11.11.2019	-	-	-	21.11.2019	21.11.2019	-	No	No	No	200000	200000	
159	CMC- VII	Pags Spirits Castle	119, First Floor, Gurudwara Road, Karol Bagh,Delhi-05	Eating House	Water & Air Polluting	-	01.07.2019	01.07.2019	-	16.10.2019	-	-	-	-	-	Nil	Nil	
160	CMC- VII	New Pavitra Bhojnalya	A-324/2, Shastri Nagar,Delhi-52	Eating House	Water & Air Polluting	05.11.2019	-	-	-	06.11.2019	-	-	-	-	-	1,00,000	Nil	

List of Polluting Industries / Units in Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-4

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			EC Imposed (in Rupees)	EC Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes / No)	Electricity Disconnected (Yes / No)	Water Supply Disconnected (Yes / No)				
161	CMC- VII	Paras Nath Gupta	J-102, Gali No. 12, Chetan Basti, Anand Pabai, Delhi-05	Plastic Product	Air Polluting	31.10.2019	-	-	-	13.11.2019	-	-	-	-	-	-	1,00,000	NIL	
162	CMC- VII	The Dhaba Junction	14A/22, Karol Bagh, Delhi-05	Restaurant	Water & Air Polluting	14.11.2019	14.11.2019	14.11.2019	-	-	-	-	-	-	-	-	1,00,000	NIL	
163	CMC- VII	Kury with Karan	328, Bhai Parmanand Colony	Restaurant	Water & Air Polluting	14.11.2019	14.11.2019	-	-	-	-	-	-	-	-	-	1,00,000	NIL	
164	CMC- VII	Pubjabi Chaap Corner	27, Old Rajinder Nagar, Delhi	Restaurant	Water & Air Polluting	27.09.2019	23.10.2019	23.10.2019	-	-	-	-	-	-	-	-	1,00,000	1,00,000	

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Annexure-5

List of Polluting Industries/Units in Non Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019

Annexure-5.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			Environmental Compensation (in Rupees)	Environmental Compensation Received (in Rupees)	Remarks	
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)					
1	CMC - I	Rishabh Jain (Pro)	D-25, Milam Garden, Mandoli, Delhi-110093	Mfg. of Wooden Cable Drums and Saw Mill	Air Polluting	14.10.2019	-	-	-	-	16.10.2019	-	-	Yes	Yes	Yes	1,02,65,625	-	-	
2	CMC - I	S.S. Industries	E-58, Milan Garden, Mandoli Extension, Delhi-110093	Mfg. of Wooden Packaging Drums.	Air Polluting	19.11.2019	-	-	-	-	-	-	-	-	-	-	41,06,250	-	-	
3	CMC - I	Yogesh Kumar	H.No. 380 E, Asha Ram Gali No. 3, Mandawali Fazalpur, Delhi-110092	Assembling and Processing of Helmet	Air Polluting	31.07.2019	-	-	-	-	-	-	-	-	-	-	1,12,500	-	-	
4	CMC - II	Mordern Processor	1st Floor, Plot No-91, Matiala Village, Uttam Nagar, New Delhi	Screen Printing	Water Polluting	29.08.2019	-	-	-	10.10.2019	10.10.2019	-	-	-	-	Yes	-	100000	100000	-
5	CMC - II	Bharat Printers & Packers	3rd Floor, Plot No. 91, Matiala Village, Uttam Nagar, New Delhi-110059	Manufacturing of Corrugated	Water Polluting	29.08.2019	-	-	-	10.10.2019	10.10.2019	-	-	-	Yes	-	100000	-	-	
6	CMC - II	Shri Shiv Offset Printers	Ground Floor, Plot No.-91, Khastra No.61, Matiala Village, Uttam Nagar, New Delhi-110059	Offset Printing	Water Polluting	29.08.2019	-	-	-	10.10.2019	10.10.2019	-	-	-	Yes	-	100000	100000	-	
7	CMC - II	Shri Mittal Ram	Plot No. 9-B, Gali No.-1, Paneshsheel Enclave, Vikas Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-	
8	CMC - II	Shri Parshu Ram	Plot No. 119-A, Sanik Enclave, Gali No-1, Vikas Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-	

List of Polluting Industries/Units in Non Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019 Annexure-5.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting / Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure			Status of Compliance w.r.t Directions for Closure			Environmental Compensation (in Rupees)	Environmental Compensation Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes/No)	Electricity Discmected (Yes/ No)	Water Supply Discmected (Yes/ No)			
9	CMC - II	Shri Ram Babu	A-135, Gali No.5, New Sainik Enclave, Kumhar Colony, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
10	CMC - II	Shri Rajender Kr.	H. No. 4-B, FF, Sainik Enclave, Gali No.-7, Vikas Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
11	CMC - II	Shri Ramesh	Plot No. 142, Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
12	CMC - II	Ranjit Lal	H. No. 65-66, Sainik Vihar, Mohan Garden, Vikas Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
13	CMC - II	Shri Ami Chand	Plot No. 130, New Sainik Enclave, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
14	CMC - II	Shri Mahavir	Plot No. 101-B, New Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
15	CMC - II	Shri Giriraj	Plot No. 93, Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
16	CMC - II	Shri Bijju	Plot No. 119-B, New Sainik Enclave, Gali No.1, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-

List of Polluting Industries/Units in Non Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019 Annexure-5.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting/ Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure			Status of Compliance w.r.t Directions for Closure			Environmental Compensation (in Rupees)	Environmental Compensation Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Scaled (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)			
17	CMC - II	Shri Kalu Ram	Plot No. 119-B, Sainik Enclave, Gali No.1, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
18	CMC - II	Shri Bhagwan Singh	A-143, New Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
19	CMC - II	Shri Ranjit Lal	Plot No. 119, Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
20	CMC - II	Shri Prahlad Kumar	H. No-143, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
21	CMC - II	Shri Sukh Ram	Plot No. 120-D, Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
22	CMC - II	Shri Prahlad	Plot No. B-3, Sainik Vihar, Mohan Garden, Vikas Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
23	CMC - II	Shri Jorنال	Plot No. 142, Sainik Vihar, Mohan Garden, Vikas Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-
24	CMC - II	Shri Sukhdev Pandit	H. No.9, Sainik Vihar, Gali No.1, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	17.10.2019	-	-	Yes	-	-	200000	-	-

List of Polluting Industries/Units in Non Conforming Areas against which Action Taken by Consent Management Cell (CMCs) of DPCC in the Period 01.09.2019 to 30.11.2019 Annexure-5.

S No.	CMC	Name of the Industry / Unit	Address	Activity	Nature of Pollution (Water Polluting/Air Polluting/ Others)	Date of Inspection	Show Cause Notice (SCN)			Directions for Closure				Status of Compliance w.r.t Directions for Closure			Environmental Compensation (EC) Imposed (in Rupees)	Environmental Compensation Received (in Rupees)	Remarks
							Date of issue of SCN u/s 33 (A) of Water Act	Date of issue of SCN u/s 31 (A) of Air Act	Date of issue of SCN u/s 5 of EP Act	Date of issue of Directions for Closure u/s 33 (A) of Water Act	Date of issue of Directions for Closure u/s 31 (A) of Air Act	Date of issue of Directions for Closure u/s 5 of EP Act	Industry / Unit Closed / Sealed (Yes/No)	Electricity Disconnected (Yes/No)	Water Supply Disconnected (Yes/No)				
25	CMC - II	Shri Ram Kishore	Plot No. 74, Gali No. 1, Panchsheel Enclave, Hastal, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	-	17.10.2019	-	Yes	-	-	200000	-	-	
26	CMC - II	Shri Rajinder	H. No. 117, New Sainik Enclave, Gali No. 1, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	-	17.10.2019	-	Yes	-	-	200000	-	-	
27	CMC - II	Shri Bhandari Prajapati	Plot No. 82, New Sainik Vihar, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	-	17.10.2019	-	Yes	-	-	200000	-	-	
28	CMC - II	Shri Mange Lal	H. No. 44, New Sainik Enclave, Mohan Garden, Uttam Nagar, New Delhi	Making Clay Pot with help of Furnace / Bhatties	Air Polluting	28.05.2019	-	-	-	-	17.10.2019	-	Yes	-	-	200000	-	-	
29	CMC - V	New Global India	50/28, Near Shiv Dharam Kanta, Holambi Khurd, Delhi-110082	Electroplating	Water & Air Polluting	09.11.2019	-	-	-	29.11.2019	29.11.2019	-	-	-	-	270000	-	-	
30	CMC - VI	Pankaj Bhushan,	RZ - 101, First & Second Floor, Near Jai Durga Dharam Kanta, Narsingh Garden, Delhi - 110018	Washing and Dyeing of Jeans	Water & Air Polluting	29.08.2019	-	-	-	13.09.2019	13.09.2019	-	Yes	Yes	Yes	9125000	-	-	
31	CMC - VI	Uday Kumar	RZ - 127, Gali No 1, First & Second Floor, Near Najafgarh Nala, Vishnu Garden, Delhi - 110018	Washing and Dyeing of Jeans	Water & Air Polluting	29.08.2019	-	-	-	13.09.2019	13.09.2019	-	Yes	Yes	Yes	27375000	-	-	
32	CMC - VI	Rakesh Man	Plot No-1, Kh No-19/4, Tek Chand Colony, Nitohi Extension, New Delhi-41	Casting of Metal Scrap	Air Polluting	24.09.2019	-	-	-	-	-	-	Yes	Yes	No	187500	-	Effectively Closed on the date of Inspection	

Brief of Action Taken by Consent Management Cell (CMCs) of DPCC against the Polluting Industries / Units in Conforming Areas / Non Conforming Areas

Annexure - 6

in the Period 01.09.2019 to 30.11.2019

Annexure-6

S No.	CMC	Districts	Action taken against Polluting Industries / Units (Nos)				Show Cause Notices (SCN) Issued				Directions for Closure Issued				Environmental Compensation (EC) Imposed (01.09.2019 to 30.11.2019)			Environmental Compensation (EC) Received (01.09.2019 to 30.11.2019)		
			Conforming Areas (Nos)	Non Conforming Areas (Nos)	Total (Nos)	SCN u/s 33 (A) of Water Act	SCN u/s 31 (A) of Air Act	SCN u/s 5 of EP Act	Total SCN (G)=(D)+(E)+(F)	u/s 33(A) of Water Act	u/s 31 (A) of Air Act	u/s 5 of EP Act	Total (K)=(H)+(I)+(J)	Conforming Areas (in Rs.)	Non Conforming Areas (in Rs.)	Total EC Imposed (in Rs.)	Conforming Areas (in Rs.)	Non Conforming Areas (in Rs.)	Total EC Received (in Rs.)	
1	I	East, North East & Shahdara	21	3	24	0	2	1	3	4	18	0	22	0	14484375	14484375	0	0	0	
2	II	South, South East & South West	5	25	30	1	1	0	2	26	6	1	33	129675000	4700000	134375000	0	200000	200000	
3	III & VII	North West & Central	33	Nil	33	15	4	0	19	28	0	0	28	130175000	0	130175000	300000	0	300000	
4	IV	New Delhi	6	Nil	6	2	2	0	4	3	4	0	7	14110000	0	14110000	622500	0	622500	
5	V	North	91	1	92	8	24	16	48	64	66	42	172	114897000	270000	115167000	3042500	0	3042500	
6	VI	West	8	3	11	2	2	0	4	10	10	0	20	3947500	36687500	40635000	947500	0	947500	
		TOTAL	164	32	196	28	35	17	80	135	104	43	282	392804500	56141875	448946375	4912500	200000	5112500	

CETP OLMS CALIBRATION STATUS (October 2019)

S. No.	Name of CETP	Calibration Date	EPA Standard		DPCCLab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation
						Timing		Timing		
1.	GTK	11.10.19	pH	5.5-9.0	7.4	12.25 pm	7.29	1.25 pm	7.03	5% increase
			TSS	100	56		67.63		79.75	42.41 % Decrease
			BOD	30	24		22.74		14.33	40.29 % Increase
			COD	250	88		139.23		88.71	0.80 % Decrease
2.	Wazirpur	11.10.19	pH	5.5-9.0	6.2	1.42 pm	8.13	1.58 pm	8.08	30.3% decrease
			TSS	100	76		60.7		46.6	38.68 % Increase
			BOD	30	28		26.9		25.5	8.92 % Increase
			COD	250	120		107.8		83.6	30.33 % Increase
3.	Lawrence Road	11.10.19	pH	5.5-9.0	7.1	2.52 pm	6.95	3.30 pm	7.21	1.54% decrease
			TSS	100	88		37.38		93.40	6.13 % Decrease
			BOD	30	36		26.33		45.22	25.61 % Decrease
			COD	250	160		225.28		158.8	0.75% Increase
4.	SMA	11.10.19	pH	5.5-9.0	7.7	3.57 pm	7.45	4.52 pm	7.45	3.24% increase
			TSS	100	64		34.55		50.0	21.87 % Increase
			BOD	30	26		15.34		23.01	11.5 % Increase
			COD	250	70		93.44		70.07	0.1% Decrease
5.	Narela	14.10.19	pH	5.5-9.0	7.8	4:31 pm	7.94	4:42 pm	7.86	0.76% decrease
			TSS	100	74		36.1		50.5	31.75 % Increase
			BOD	30	24		12.9		16.7	43.71 % Increase
			COD	250	96		49.6		59.7	37.81 % Increase-
6.	Bawana	14.10.19	pH	5.5-9.0	7.4	3:41 pm	7.13	4:15 pm	7.13	3.64 increase
			TSS	100	54		19.78		37.61	30.35 % Increase
			BOD	30	28		19.08		21.68	22.57 % Increase
			COD	250	108		167.16		95.75	11.36 % Increase
7.	Badli	14.10.19	pH	5.5-9.0	7.3	12.16 pm	8.02			9.86% decrease
			TSS	100	42		35.2			16.19 % Increase
			BOD	30	26		21.6			16.92 % Increase
			COD	250	80		120.8			51.12 % Decrease
8.	Nangloi	15.10.19	pH	5.5-9.0	7.9	12.37 pm	7.92	12.45 pm	7.89	0.1% increase
			TSS	100	108		79.5		106.4	1.48 % Increase
			BOD	30	46		27.0		71.3	55 % Decrease
			COD	250	160		109.6		214.0	33.75 % Decrease

Mishra

S. No.	Name of CETP	Calibration Date	EPA Standard		DPCC Lab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation
						Timing		Timing		
9.	Mangolpur	15.10.19	pH	5.5-9.0	7.6	1.23 pm	8.13	1.28 pm	8.14	7.10% decrease
			TSS	100	32		38.2		27.1	15.31% increase
			BOD	30	24		20.3		13.4	44.16% increase
			COD	250	72		77.1		45.8	36.38% increase
10.	Mayapuri	15.10.19	pH	5.5-9.0	7.6	2.35 pm	7.08	3.29 pm	7.05	7.23% increase
			TSS	100	62		50.1		46.6	24.83 % Increase
			BOD	30	32		27.1		27.7	7.18 % Increase
			COD	250	124		111.3		120.7	2.66 % Increase
11.	Naraina	15.10.19	pH	5.5-9.0	7.4	3.49 pm	7.06	4.20 pm	7.68	3.78% decrease
			TSS	100	52		23.7		43.1	17.11 % Decrease
			BOD	30	24		24.4		15.0	37.51 % Decrease
			COD	250	84		136		83.5	0.96 % Decrease
12.	Jhilmil	16.10.19	pH	5.5-9.0	7.7	6.12 pm	8.08	6.20 pm	8.07	4.80% decrease
			TSS	100	38		17.5		22.5	40.78 % Increase
			BOD	30	28		11.5		13.0	57.14 % Increase
			COD	250	84		46.4		52.2	60.91 % Increase
13.	Okhla	17.10.19	pH	5.5-9.0	7.6	4.53 pm	7.4	5.30 pm	8.12	6.84% decrease
			TSS	100	54		52.43		35.43	34.38 % Increase
			BOD	30	36		18.92		20.14	44.05 % Increase
			COD	250	120		134.02		111.98	6.6 % Increase

N. Mehta

CETP OLMS STATUS (November 2019)

S. No.	Name of CETP	Calibration Date	EPA Standard		OLMS Reading (before calibration)		OLMS Reading (after calibration)	
					Timing		Timing	
1.	GTK	04.11.2019	pH	5.5-9.0	12.16 pm	7.14	01.01 pm	7.595
			TSS	100		54.56		55.08
			BOD (3 days at 27° C)	30		23.95		23.43
			COD	250		130		87.75
2.	Wazirpur	04.11.2019	pH	5.5-9.0	1.31 pm	8.3	1.43 pm	8.31
			TSS	100		3.2		8.50
			BOD (3 days at 27° C)	30		17.8		22.23
			COD	250		76.3		95.7
3.	SMA	04.11.2019	pH	5.5-9.0	3.04 pm	7.46	3.55 pm	7.46
			TSS	100		50.61		66.67
			BOD (3 days at 27° C)	30		20.57		26.75
			COD	250		103.88		69.95
4.	Badli	05.11.2019	pH	5.5-9.0	CETP was found non-operational as REPS pipeline between REPS and Plant is being replaced by DSIDC			
			TSS	100				
			BOD (3 days at 27° C)	30				
			COD	250				
5.	Lawrence Road	05.11.2019	pH	5.5-9.0	12:02 pm	6.83	12:36 pm	7.03
			TSS	100		96.34		89.84
			BOD (3 days at 27° C)	30		13.93		33.97
			COD	250		64.47		134.36
6.	Nangloi	06.11.2019	pH	5.5-9.0	2:40 pm	7.25	3:00 pm	7.25
			TSS	100		53.7		47.8
			BOD (3 days at 27° C)	30		26.0		11.0
			COD	250		84.1		37.3
7.	Mangolpuri	06.11.2019	pH	5.5-9.0	03.55 pm	8.22	04:25 pm	8.28
			TSS	100		61.6		59.4
			BOD (3 days at 27° C)	30		29.1		30.1
			COD	250		100		90.4
8.	Bawana	07.11.2019	pH	5.5-9.0	12.45 pm	7.20	1:02 pm	7.20
			TSS	100		70.33		53.11
			BOD	30		25.96		26.59
			COD	250		106.35		108.18

Mitika

S. No.	Name of CETP	Calibration Date	EPA Standard		OLMS Reading (before calibration)		OLMS Reading (before calibration)	
					Timing		Timing	
9.	Narela	07.11.2019	pH	5.5-9.0	1:40 pm	7.86	2:03 pm	7.83
			TSS	100		44.1		68.0
			BOD (3 days at 27° C)	30		21.1		23.4
			COD	250		74.8		93.6
10.	Naraina	08.11.2019	pH	5.5-9.0	12.23 pm	7.76	12.35 pm	7.76
			TSS	100		74.8		51.1
			BOD (3 days at 27° C)	30		15.4		23.6
			COD	250		85.5		84.2
11.	Mayapuri	08.11.2019	pH	5.5-9.0	12.59 pm	7.37	1.06 pm	7.27
			TSS	100		21.3		23.1
			BOD (3 days at 27° C)	30		10.6		9.8
			COD	250		41.6		38.1
12.	Jhilmil	11.11.2019	pH	5.5-9.0	4.01 pm	8.26	4.16 pm	8.26
			TSS	100		61.8		36.9
			BOD (3 days at 27° C)	30		21.5		28.9
			COD	250		85.8		86.6
13.	Okhla	18.11.2019	pH	5.5-9.0	12:59 pm	7.28	1.48 pm	7.28
			TSS	100		96.96		52.91
			BOD (3 days at 27° C)	30		32.66		30.22
			COD	250		179.34		119.75

Mishra

OLMS STP status in month of October 2019

S. No.	Name of STP	Calibration Date	EPA Standard		DPPC Lab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation
						Timing		Timing		
1	Narela	14.10.19	pH	5.5-9.0	7.6	5:12 pm	7.62	5:45 pm	7.80	2.63% decrease
			TSS	50	32		40.47		44.59	26.46% decrease
			BOD (3 days at 27° C)	30	26		24.05		32.84	26.30% decrease
			COD	250	92		77.07		83.31	16.22% increase
			Ammonical Nitrogen	50	-		28.93		5.05	-
2	Akshardham	16.10.19	pH	5.5-9.0	8.0	11:30 am	7.93	12:12 pm	7.99	0.12% increase
			TSS	50	2		0.19		5.65	182.3% decrease
			BOD (3 days at 27° C)	30	1.2		0.13		3.86	221.6% decrease
			COD	250	4		1.64		15.87	296.7% decrease
			Ammonical Nitrogen	50	-		0.01		1.13	-
3	Chilla	16.10.19	pH	5.5-9.0	7.2	12:49 pm	7.24		7.8	8.33% decrease
			TSS	50	20		7.90		14.39	28.05% increase
			BOD (3 days at 27° C)	30	12		3.44		12.21	1.75% decrease
			COD	250	36		18.05		35.89	0.30% increase
			Ammonical Nitrogen	50	-		5.08		4.04	-
4	Kondli	16.10.19	pH	5.5-9.0	7.8	2:07 pm	7.7		7.83	0.38% decrease
			TSS	50	26		23.76		17.82	31.46% increase
			BOD (3 days at 27° C)	30	14		12.49		14.07	0.5% decrease
			COD	250	44		46.46		47.06	6.95% decrease
			Ammonical Nitrogen	50	-		27.91		2.41	-
5	Yamuna Vihar-I	16.10.19	pH	5.5-9.0	7.2	4:49 pm	7.41		7.40	2.77% decrease
			TSS	50	44		41.45		63.95	45.39% decrease
			BOD (3 days at 27° C)	30	30		18.95		48.06	60.2% decrease
			COD	250	76		75.78		144.21	89.75% decrease
			Ammonical Nitrogen	50	-		19.67		5.09	-
6	Yamuna Vihar-II	16.10.19	pH	5.5-9.0	7.4	5:30 pm	7.32	6:02 pm	7.87	6.35 % decrease
			TSS	50	58		84.30		29.05	49.9 % increase
			BOD (3 days at 27° C)	30	36		13.54		26.04	27.6 %increase
			COD	250	88		75.82		75.98	13.6% increase
			Ammonical Nitrogen	50	-		23.95		5.62	-

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S. No.	Name of STP	Calibration Date	EPA Standard		DPCC Lab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation	
						Timing		Timing			
7	Okhla 12 MGD	17.10.19	pH	5.5-9.0	7.4	12.05 pm	7.23	12.36 pm	8.02	8.10% decrease	
			TSS	50			22		26.91	26.69	21.31% decrease
			BOD (3 days at 27° C)	30			16		15.63	12.01	24.93% increase
			COD	250			40		70.27	31.87	20.3% increase
			Ammonical Nitrogen	50			-		19.42	2.65	-
8	Okhla 16 MGD	17.10.19	pH	5.5-9.0	7.3	1.40 pm	7.96	1.58 pm	7.95	8.90% decrease	
			TSS	50			20		24.69	15.49	22.55% increase
			BOD (3 days at 27° C)	30			12		9.84	14.08	17.33% decrease
			COD	250			32		56.23	39.61	23.78% decrease
			Ammonical Nitrogen	50			-		6.01	2.62	-
9	Okhla 37 MGD	17.10.19	pH	5.5-9.0	7.4	1.15 pm	6.75	1.35 pm	7.90	6.75% decrease	
			TSS	50			30		10.51	26.08	13.06% increase
			BOD (3 days at 27° C)	30			22		18.73	18.13	17.59% increase
			COD	250			60		77.65	56.52	5.8% increase
			Ammonical Nitrogen	50			-		26.47	2.72	-
10	Okhla 45 MGD	17.10.19	pH	5.5-9.0	7.5	12.40 pm	7.53	1.00 pm	7.50	No Variation	
			TSS	50			34		36	37.12	9.17% decrease
			BOD (3 days at 27° C)	30			26		19.3	27.08	4.15% decrease
			COD	250			64		76	90.39	41.23% decrease
			Ammonical Nitrogen	50			-		33.7	3.2	-
11	Okhla New	17.10.19	pH	5.5-9.0	7.6	3.04 pm	7.32	3.20 pm	7.45	1.97% increase	
			TSS	50			8		8.36	7.88	4.5% increase
			BOD (3 days at 27° C)	30			4		5.37	5.82	45.5% decrease
			COD	250			16		30.71	23.45	46.56% decrease
			Ammonical Nitrogen	50			-		3.0	1.55	-

Mukta

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S. No.	Name of STP	Calibration Date	EPA Standard		DPCC Lab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation
						Timing		Timing		
12	Molarband	17.10.19	pH	5.5-9.0	8.0	3.55 pm	7.8	4.20 pm	8.0	No variation
			TSS	50	14		21.66		48.49	246.35% decrease
			BOD (3 days at 27° C)	30	26		13.62		26.21	1.57% decrease
			COD	250	72		48.75		69.34	3.69% increase
			Ammonical Nitrogen	50	-		14.9		2.46	-
13	Coronati on pillar, Ph- I & II	18.10.19	pH	5.5-9.0	7.9	12.49 pm	7.34		7.99	1.13% increase
			TSS	50	50		50.28		18.00	64% increase
			BOD (3 days at 27° C)	30	32		40.36		14.03	56.15% increase
			COD	250	80		79.55		47.92	40.1% increase
			Temp		-		28.94		29.10	-
			Ammonical Nitrogen	50	-		19.28		1.40	-
14	Coronati on pillar, Ph- III	18.10.19	pH	5.5-9.0	7.9	12.30 pm	7.91	12.47 pm	7.34	7.08% increase
			TSS	50	62		45.30		50.28	18.90% increase
			BOD (3 days at 27° C)	30	42		36.06		40.36	3.90% increase
			COD	250	116		107.83		79.55	31.42% increase
			Temp		-		28.56		28.94	-
			Ammonical Nitrogen	50	-		4.40		19.28	-
15	Najafgarh	18.10.19	pH	5.5-9.0	7.4	2.52 pm	7.13	3.04 pm	7.45	0.67% decrease
			TSS	50	46		37.35		40.19	12.63% increase
			BOD (3 days at 27° C)	30	32		21.08		52.32	59.70% decrease
			COD	250	84		71.61		116.11	38.32% decrease
			Temp		-		27.48		28.17	-
			Ammonical Nitrogen	50	-		7.17		4.00	-
16	Pappan Kala Old	18.10.19	pH	5.5-9.0	8.0	3.36 pm	8.90	3.55 pm	7.89	1.37% increase
			TSS	50	64		104.94		21.17	66.92% increase
			BOD (3 days at 27° C)	30	46		31.62		35.79	22.19% increase
			COD	250	108		64.26		100.46	6.98% increase
			Temp		-		27.71		27.55	-
			Ammonical Nitrogen	50	-		45.2		2.7	-

Mukta

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S. No.	Name of STP	Calibration Date	EPA Standard		DPCC Lab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation
						Timing		Timing		
17	Pappan Kala New	18.10.19	pH	5.5-9.0	7.1		7.05		7.60	7.04% decrease
			TSS	50	52		8.42		46.13	9.36% increase
			BOD (3 days at 27° C)	30	46		2.57		38.17	17.02% increase
			COD	250	120		25.37		107.61	10.32% increase
			Temp		-		29.56		29.56	-
			Ammonical Nitrogen	50	-		1.41		4.28	-
18	Delhi Gate Old	21.10.19	pH	5.5-9.0	7.4	11.51 pm	6.12	12.08 pm	7.70	4.05% decrease
			TSS	50	10		8.18		9.85	4.2% increase
			BOD (3 days at 27° C)	30	6		3.32		6.01	0.1% decrease
			COD	250	24		11.43		15.93	33.62% increase
			Temp		-		-		-	-
			Ammonical Nitrogen	50	-		3.46		2.66	-
19	Delhi Gate New	21.10.19	pH	5.5-9.0	7.1	12.33 pm	6.86		7.08	0.70% increase
			TSS	50	6		10.54		7.18	19.66% decrease
			BOD (3 days at 27° C)	30	4		7.16		3.56	11% increase
			COD	250	16		41.16		17.73	10.8% decrease
			Temp		-		-		-	-
			Ammonical Nitrogen	50	-		0.12		1.78	-
20	Nilothi STP-II	22.10.19	pH	5.5-9.0	7.5	1.09 pm	7.02	1.36 pm	7.60	1.33% decrease
			TSS	50	16		15.30		7.79	51.3% increase
			BOD (3 days at 27° C)	30	14		3.71		6.03	56.92% increase
			COD	250	36		37.90		20.04	44.33% increase
			Temp		-		-		-	-
			Ammonical Nitrogen	50	-		6.01		1.62	-
21	Nilothi STP-I	22.10.19	pH	5.5-9.0	7.8	1.56 pm	7.54		7.4	5.12% increase
			TSS	50	36		32.93		56.29	56.36% decrease
			BOD (3 days at 27° C)	30	24		19.48		44.20	84.16% decrease
			COD	250	52		83.03		132.86	155.5% decrease
			Ammonical Nitrogen	50	-		12.37		3.89	-

Maitra

S. No.	Name of STP	Calibration Date	EPA Standard		DPCC Lab Report	OLMS Reading (before calibration)		OLMS Reading (after calibration)		% Variation	
						Timing		Timing			
22	Keshopur Depot	22.10.19	pH	5.5-9.0	7.9	3.27 pm	6.86	3.41 pm	6.89	12.78% increase	
			TSS	50			78		168.43	58.15	33.14% increase
			BOD (3 days at 27° C)	30			52		119.18	48.13	7.44% increase
			COD	250			116		290.50	133.4	15% decrease
			Temp				-		-	-	-
			Ammonical Nitrogen	50			-		6.9	5.7	-
23.	Kapsahera	23.10.19	pH	5.5-9.0	8.0	1.23 pm	7.4	1.38 pm	7.89	1.37% increase	
			TSS	50			28		5.44	25.42	9.21% increase
			BOD (3 days at 27° C)	30			20		4.63	17.63	11.85% increase
			COD	250			64		29.58	55.29	13.60% increase
			Temp				-		-	-	-
			Ammonical Nitrogen	50			-		8.62	4.36	-
24	Mehrauli	23.10.19	pH	5.5-9.0	7.7	3.53 pm	7.40	4.13 pm	7.89	2.46% decrease	
			TSS	50			46		35.73	39.28	14.60% increase
			BOD (3 days at 27° C)	30			32		18.30	27.45	14.12% increase
			COD	250			96		79.11	81.55	15.05% increase
			Temp				-		-	-	-
			Ammonical Nitrogen	50			-		5.64	3.59	-
25	Yamuna Vihar-III	16.10.19	pH	5.5-9.0	7.3	6:02 pm	7.32		7.87	7.80% decrease	
			TSS	50			60		84.30	29.05	51.5% increase
			BOD (3 days at 27° C)	30			42		3.6.54	26.04	38.% increase
			COD	250			124		75.82	75.98	38.7% increase
			Temp				-		-	-	-
			Ammonical Nitrogen	50			-		-	-	-

N. Mitta

STATUS OF STP OLMS CALIBRATION (November 2019)

S. No.	Name of STP	Calibration Date	EPA Standard		OLMS Reading (before calibration)		OLMS Reading (after calibration)	
					Timing		Timing	
1.	Rithala phase I	05.11.2019	pH	5.5-9.0	1:41 pm	7.34	1:52 pm	7.70
			TSS	50		78.3		84.19
			BOD (3 days at 27° C)	30		27.32		41.68
			COD	250		129.20		135.42
			Ammonical Nitrogen	50		-		-
2.	Rithala phase II	05.11.2019	pH	5.5-9.0	2:00 pm	6.9	2:22 pm	7.54
			TSS	50		17.55		24.05
			BOD (3 days at 27° C)	30		12.93		16.11
			COD	250		63.84		76.03
			Ammonical Nitrogen	50		-		-
3.	Rohini	05.11.2019	pH	5.5-9.0	3:04 pm	6.87	3:43 pm	7.49
			TSS	10		27.71		42.23
			BOD (3 days at 27° C)	10		37.01		37.01
			COD	250		112.73		112.73
			Ammonical Nitrogen	50		-		-
4.	Coronation Piller Ph-I	06.11.2019	pH	5.5-9.0	1:00 pm	7.98	1:22 pm	7.9
			TSS	10		20.14		47.59
			BOD	10		14.46		31.77
			COD	250		50.30		79.43
			Ammonical Nitrogen	50		-		-
5.	Coronation Piller Ph-II	06.11.2019	pH	5.5-9.0	1:39 pm	8.31	1:53 pm	7.90
			TSS	10		43.36		61.89
			BOD (3 days at 27° C)	10		35.17		42.0
			COD	250		105.91		113.01
			Ammonical Nitrogen	50		-		-
6.	Narela	07.11.2019	pH	5.5-9.0	3:45 pm	7.53	4:03 pm	7.50
			TSS	10		114.10		31.0
			BOD	10		37.55		25.88
			COD	250		144.44		88.67
			Ammonical Nitrogen	50		3.89		3.94
S.	Name of STP	Calibration	EPA Standard		OLMS Reading		OLMS Reading	

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No.		Date			(before calibration)		(after calibration)	
					Timing		Timing	
7.	Delhi Gate	08.11.2019	pH	5.5-9.0	3:17 pm	6.72	3:33 pm	6.01
			TSS	10		9.27		9.00
			BOD (3 days at 27° C)	10		6.46		6.01
			COD	250		18.63		23.07
			Ammonical Nitrogen	50		2.32		2.30
8.	Delhi Gate New	08.11.2019	pH	5.5-9.0	3:43 pm	6.58	3:57 pm	6.57
			TSS	10		6.72		7.21
			BOD (3 days at 27° C)	10		0.49		3.96
			COD	250		6.99		18.02
			Ammonical Nitrogen	50		3.95		1.78
9.	Sen Nursing Home	08.11.2019	pH	5.5-9.0	4:10 pm	7.05	4:31 pm	7.30
			TSS	10		5.51		3.94
			BOD (3 days at 27° C)	10		6.9		2.1
			COD	250		18.5		8.5
			Ammonical Nitrogen	50		1.27		1.27
10.	Akshardham	11.11.2019	pH	5.5-9.0	12:20 pm	7.98	12:38 pm	8.0
			TSS	10		0.92		1.78
			BOD (3 days at 27° C)	10		1.3		1.19
			COD	250		5.33		3.98
			Ammonical Nitrogen	50		-		-
11.	Chilla	11.11.2019	pH	5.5-9.0	1:09 pm	7.78	1:24 pm	7.20
			TSS	10		16.93		18.02
			BOD (3 days at 27° C)	10		12.87		12.03
			COD	250		36.58		35.84
			Ammonical Nitrogen	50		-		-
12.	Kondli (25 MGD)	11.11.2019	pH	5.5-9.0	2:31 pm	7.90	2:42 pm	7.50
			TSS	10		20.32		20.67
			BOD (3 days at 27° C)	10		12.04		12.14
			COD	250		40.80		45.86
			Ammonical Nitrogen	50		-		-

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S. No.	Name of STP	Calibration Date	EPA Standard		OLMS Reading (before calibration)		OLMS Reading (after calibration)	
					Timing		Timing	
13.	Kondli (45 MGD)	11.11.2019	pH	5.5-9.0	3:17 pm	7.90	3:23 pm	7.80
			TSS	10		16.74		25.98
			BOD (3 days at 27° C)	10		11.32		14.09
			COD	250		45.86		45.12
			Ammonical Nitrogen	50		-		-
14.	Okhla (12 MGD)	13.11.2019	pH	5.5-9.0	12:31 pm	7.48	12:43 pm	7.40
			TSS	10		33.37		22.99
			BOD (3 days at 27° C)	10		13.52		16.11
			COD	250		34.37		40.18
			Ammonical Nitrogen	50		-		-
	Okhla (45 MGD)		pH	5.5-9.0	12:48 pm	7.47	12:57 pm	7.51
			TSS	10		38.71		34.35
			BOD (3 days at 27° C)	10		19.96		26.02
			COD	250		80.70		64.13
			Ammonical Nitrogen	50		-		-
	Okhla (37 MGD)		pH	5.5-9.0	01:07 pm	6.63	01:17 pm	7.34
			TSS	10		26.21		30.12
			BOD (3 days at 27° C)	10		18.18		21.92
			COD	250		57.24		59.89
			Ammonical Nitrogen	50		-		-
	Okhla (16 MGD)		pH	5.5-9.0	01:24 pm	7.81	01:38 pm	7.30
			TSS	10		21.07		19.32
			BOD (3 days at 27° C)	10		11.63		11.91
			COD	250		42.77		30.56
			Ammonical Nitrogen	50		-		-
15	Okhla New (30 MGD)	13.11.2019	pH	5.5-9.0	2:42 pm	7.70	3:08 pm	7.66
			TSS	10		10.16		12.12
			BOD (3 days at 27° C)	10		5.59		4.06
			COD	250		46.40		19.59
			Ammonical Nitrogen	50		-		-

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S. No.	Name of STP	Calibration Date	EPA Standard		OLMS Reading (before calibration)		OLMS Reading (after calibration)	
					Timing		Timing	
16	Molarband	13.11.2019	pH	5.5-9.0	3:34 pm	7.93	3:50 pm	8.00
			TSS	10		44		14.30
			BOD (3 days at 27° C)	10		26.02		26.43
			COD	250		67.30		72.89
			Ammonical Nitrogen	50		-		-
17	Yamuna Vihar Ph-I Yamuna Vihar Ph-II found non-operational	18.11.2019	pH	5.5-9.0	3:12 pm	7.12	3:28 pm	7.20
			TSS	10		64.07		43.93
			BOD (3 days at 27° C)	10		47.89		30.10
			COD	250		144.12		76.95
			Ammonical Nitrogen	50		4.29		4.30
18	Yamuna Vihar Ph-III	18.11.2019	pH	5.5-9.0	4:03 pm	6.59	4:26 pm	7.25
			TSS	10		22.94		58.81
			BOD (3 days at 27° C)	10		11.22		41.36
			COD	250		128.75		122.89
			Ammonical Nitrogen	50		4.71		4.68

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